

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7739/2015

THE DISTRICT DEVELOPMENT AND PANCHAYAT OFFICER, Petitioner(s)
BATHINDA & ORS.

VERSUS

HARNEK SINGH (D) Respondent(s)

Date : 31-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s) Mr. Jagjit Singh Chhabra, AOR (N/P)

For Respondent(s) Mr. Anil Kumar Tandale, AOR (N/P)

The Court made the following
O R D E R

None appears for the petitioners as well as for the respondent.

Learned counsel for the petitioners has not taken any steps in respect of deceased sole respondent.

The special leave petition filed against the sole respondent is dismissed as abated.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT(MADHU NARULA)
BRANCH OFFICER